

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3819
ANSWERED ON:17.12.2012
JOBS TO DEPENDENTS OF MARTYRS
Singh Shri Jitender

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government proposes to provide jobs to the dependents of the martyrs;
- (b) if so, the number of dependents who were provided employment last year; and
- (c) if not, whether the Government is formulating any scheme relating to the above?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c): Army: Provisions exist for recruitment of wards of War Widows / Martyrs / Battle Casualties under Unit Headquarter Quota by instant enrolment subject to certain conditions. Preference is also given to them in open recruitment rallies. Air Force & Navy: There is no separate provision for providing jobs to dependents of martyrs in scheme of compassionate appointment. However, dependents of martyrs are also considered along with others as per the extant rules of Department of Personnel & Training relating to compassionate appointments. A total of 76 wards of War Widows / Martyrs / Battle Casualties were enrolled in the Indian Army as Other Ranks (ORs) during the recruiting year 2011-12.